NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	CP(IB)N O.4/BB/ 17	Admission	7,8,9 of I&B Code	M/s Vedha Marketing Corportion Vs.M/s GK Shelters Pvt.Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Auspondent

SIGNATURE

AABHAVENDRA K

C. V. IVAGIESH ASSOCIATES

9945688776

ORDER

Counsel for Petitioner is present. Counsel for Respondents is also present. He filed objections on behalf of Respondents and further requested time for hearing. For final hearing posted on 19/04/2017 and no adjournment will be given.

Member (J)

Member (T)